

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2377**  
ANSWERED ON 21.03.2023

**PROBLEMS FACED BY BENEFICIARIES UNDER PM KUSUM YOJANA**

2377.SHRI ADITYA PRASAD

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of beneficiaries under Pradhan Mantri Kisan Urja Suraksha Evam Utthan Mahabhayan (PM KUSUM) Yojana across the country, State-wise;
- (b) whether some cases of cheating farmers in the name of PM KUSUM through various fake websites had come to the fore in various media, the manner in which it was curbed; and
- (c) the details of efforts made to monitor the application process under PM KUSUM Yojana and to make it smooth and transparent?

**ANSWER**

**THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER**

**(SHRI R.K. SINGH)**

(a) State/ UT-wise details of the beneficiaries under the PM-KUSUM Scheme are given in **Annexure**.

(b) Ministry of New & Renewable Energy (MNRE) has received complaints regarding fake websites hosted in name of PM-KUSUM Scheme. Such instances have been reported to the law enforcement agencies for taking action against the culprits. Further, to make the potential beneficiaries aware, MNRE has issued multiple public notices, advising general public against depositing any fee or sharing personal information on such websites.

(c) Applications under the PM-KUSUM Scheme are invited by the State Implementing Agencies (SIAs). Under Component-A and Feeder Level Solarization under Component-C of the Scheme, call for expression of interest is issued by SIAs and projects are awarded through a competitive and transparent process.

For Component-B and Individual Pump Solarization under Component-C, applications are invited from the eligible farmers through transparent process including through online portals monitored by SIAs. Further, to ensure smooth implementation, MNRE also monitors implementation of the Scheme through regular meetings with States on weekly/ fortnightly basis.

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**Annexure referred to in reply to part (a) of Rajya Sabha Unstarred Question No.  
2377 for 21.03.2023**

**State/UT-wise details of beneficiaries under PM-KUSUM Scheme (as on  
28.02.2023)**

<b>S. No.</b>	<b>State</b>	<b>Farmers Benefitted (Nos.)</b>
1	Arunachal Pradesh	126
2	Gujarat	2132
3	Haryana	44325
4	Himachal Pradesh	534
5	Jammu & Kashmir	499
6	Jharkhand	12107
7	Karnataka	314
8	Kerala	51
9	Madhya Pradesh	6790
10	Maharashtra	47978
11	Manipur	28
12	Meghalaya	35
13	Odisha	1223
14	Punjab	12459
15	Rajasthan	57692
16	Tamil Nadu	2751
17	Tripura	1654
18	Uttar Pradesh	17614
19	Uttarakhand	316
20	West Bengal	20
	<b>Total</b>	<b>208648</b>